

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB-2238/ND/2019

IN THE MATTER OF:

M/s Trectebel Engineering Pvt Ltd.
Vs
M/s Warora-Kurnool Transmission Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 05.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Sahil Bajaj, Adv. Palak Rohemetra and Adv. Surbhi Kapoor
For the Respondent : Adv. Arun Vir Singh and Adv. Ritwika Nanda

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file the rejoinder. Let the same be filed. List the case on 07.01.2020.



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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